

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

RA 21/2002 in OA No. 230/99

DATE OF ORDER : 19.9.2002

1. Union of India through General Manager, Western Railway, Churchgate, Mumbai.
  2. Divisional Railway Manager, Western Railway, Kota Division, Kota.
  3. Shri William Speak, Chief Foreman(TT), Western Railway, Ajmer Division, Ajmer.
  4. Assistant Engineer (TMC) Est. Ajmer Division, Ajmer.
- ....Applicants.

VERSUS

Surendra Nath son of shri Shankar Dayal, ged bout 40 years resident of Railway Colony Quarter No. 40 LB, Sawaimadhapur, Western Railway at present employed on the post of Sr. Khallasi under CFO(TT) Sawaimadhapur, Western Railway.

.....Respondent.

Mr. T.P. Sharma, Counsel for the applicants.

CORAM

Hon'ble Mr. H.O. Gupta, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)


Heard the learned counsel for the applicants.


2. This Review Application has been filed for reviewing the order dated 21.5.2002 passed in OA No. 230/99. The main contention of the applicants is that the letter of the General Manager dated 9.10.92 has not been properly considered by the Hon'ble Tribunal.

2.1 The said order of the General Manager was considered by the Tribunal. In review, Tribunal cannot re-appreciate the



facts. There is no error apparent on the face of records. In the circumstances, this Review Application is devoid of merit and, therefore, dismissed at the admission stage itself.

  
(M.L. CHAKRABHARTY)  
MEMBER (J)

  
(H.O. GUPTA)  
MEMBER (A)

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